

**HIGH COURT FOR THE STATE OF TELANGANA**

**ROC No.1435/SO/2022**

**Date:27.07.2022**

**CIRCULAR No.14/2022**

Sub: High Court for the State of Telangana – Complying with the Copy Applications in the Subordinate Courts – Certain Instructions – Issued.

Ref: Order dated:13.07.2018 in W.P.No.40103 of 2017.

\*\*\*\*\*

It is brought to the notice of the High Court that some of the Subordinate Courts are not complying with the Copy Applications particularly filed seeking certified copy of the docket orders passed by the Subordinate Courts.

Attention is invited to the order dated:13.07.2018 in W.P.No.40103 of 2017, wherein it is held that the docket proceedings except in cases where there are matrimonial disputes, where there are protected witnesses or where there are child witnesses are not confidential, accordingly the Writ Petition is allowed directing the trial Court to issue copy of docket order and plaint to the petitioner.

Therefore, all the Unit Heads in the State are directed to promptly comply with the copy applications as per the Rules in vogue and further to comply the copy applications seeking docket proceedings by adhering to the orders of the High Court referred above. The Unit Heads are instructed to circulate a copy of the circular to all the Presiding Officers working under their control and see that the instructions issued by the High Court be complied.

Receipt of this Circular be acknowledged.

  
**REGISTRAR GENERAL**

To

1. The Prl. Secretary to the Hon'ble the Chief Justice, High Court for the State of Telangana at Hyderabad {for placing the same before the Hon'ble the Chief Justice}.

2. All the P.Ss to the Hon'ble Judges, High Court for the State of Telangana at Hyderabad {for placing before the Hon'ble Judges}.
3. The P.Ss to the Registrars, High Court for the State of Telangana at Hyderabad {for placing before the Registrars }.
4. All the Unit Heads in the State of Telangana {with a request to communicate the copy of the Circular to all the Presiding Officers working in their Unit.}
5. The Section Officers: "E" Section and O.P.Cell Section, High Court for the State of Telangana.